

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1987

ANSWERED ON:09.03.2015

SAFETY OF PASSENGERS

Dubey Shri Nishikant ;Paswan Shri Chirag;Singh Shri Sushil Kumar

**Will the Minister of RAILWAYS be pleased to state:**

(a) whether there has been a constant increase in number of incidents of theft, loot and drugging of passengers along with other crimes in various trains passing through Bihar and Jharkhand;

(b) if so, the details thereof, zone-wise particularly on the North-Eastern Zone during the last three years; and

(c) the steps taken/proposed to be taken by the Railways to check such incidents and to ensure safe journey of passengers in trains?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI MANOJ SINHA )

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1987 BY SHRI CHIRAG PASWAN, SHRI SUSHIL KUMAR SINGH AND SHRI NISHIKANT DUBEY TO BE ANSWERED IN LOK SABHA ON 09.03.2015 REGARDING SAFETY OF PASSENGERS

(a) and (b): No, Madam. Though overall crime position with regard to theft, robbery, dacoity and drugging of passengers along with other crimes reported in various trains passing through Bihar and Jharkhand registered marginal increase during the year 2013 in comparison to the year 2012, yet it has shown decreasing trend during the year 2014 as against the previous year. The zone-wise (including North Eastern Railway Zone) details of the crimes reported in trains passing through Bihar and Jharkhand during the year 2012, 2013 and 2014 are appended.

(c): Policing on Railways is a State Subject and prevention of crime, registration of cases and their investigation in Railway premises as well as on running trains including creation of secure environment for women passengers are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. However, Railway Protection Force (RPF) supplements the efforts of Government Railway Police by deploying its staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

The other steps taken/proposed to be taken by the Railways to improve safety and security of passengers and also to prevent recurrence of such incidents in future are as under:-

1. On vulnerable and identified routes/ sections, 1300 trains (on an average) are escorted by Railway Protection Force daily, in addition to 2200 trains escorted by Government Railway Police of different States daily.
2. An Integrated Security System consisting of electronic surveillance of vulnerable stations through Close Circuit Television Camera Network, access control, Anti- sabotage checks has been finalized to strengthen surveillance mechanism over 202 sensitive Railway stations.
3. Security Helpline Number '182' has been operational at all zonal railways to enable all rail passengers including ladies in distress to seek security related assistance round the clock.
4. To empower the RPF to create a more effective security mechanism over Indian Railways, a proposal for amendment in the RPF Act has been moved by the Ministry of Railways with the approval of the Ministries of Law and Justice and Home Affairs.
5. RPF holds regular coordination meetings with State Police at all levels to ensure proper registration and investigation of crime by Government Railway Police (GRP).